## MEGHA GRANULES PRIVATE LIMITED List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations .2016. Category: List of Operational creditors (Government Dues); Date of Commencement of CIRP: May 05, 2021 (Order received by the IRP on May 12, 2021); List of Creditors as on February 10, 2022

.No	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contigent claim	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
	Departement	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable		mutual dues, that may be set-off	not admitted	verification	
	CGST and Central Excise Department, Assam	Assam		4,191,687	4,188,642	Government Dues	No	0%	-	-	3,045		Amount not admitted pertains to the difference in interest calculation
	ncome Tax Department, Assam	Assam		1,956,268	1	Government Dues	No	0%	-	-	1,956,267	-	Note 1
	TO (TDS), Ward -2, Kolkata	West Bengal	1/3/2022	840,770	840,770	Government Dues (TDS)	No	0%	-	-	-		Entire claim has been admitted as it pertains late fees
			-	6,988,725	5,029,413				-		1,959,312	-	